

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 33 of 2010**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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For the Petitioner : Mr. Rajeeva Sharma, Sr. Advocate  
For the Respondent : Ms. Priyanka Bobby, Advocate  
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**11/Dated: 5<sup>th</sup> April, 2021**

Heard through V.C.

**2.** At the request of learned counsel for the petitioner,  
put up this case on 19.04.2021.

**(Deepak Roshan, J.)**

Amardeep/